

have made allegations. So I want to tell the hon. Minister that a committee was constituted to look into the charges of corruption and irregularities made against Upendra ji and Sharda Prasad ji, the two Vice President of this very Council. The Committee has submitted its report and has suggested action in this regard. After all these happenings, on what basis is she saying that 'corruption does not exist here'. Is she aware of the existence of this Committee?

SHRIMATI KAMLA SINHA : Mr. Speaker, Sir, this issue was raised before the Standing Committee on External Affairs and the Standing Committee had set up a small committee to know all things in this regard.

SHRI PRAMOD MAHAJAN : I am talking about I.C.C.R.'s Upendra and Sharda Prasad Committee...(Interruptions)

SHRIMATI KAMLA SINHA : I am also taking about this committee. After through enquiry the complete Report was submitted. We have also received the report of the Committee constituted under the Chairmanship of Hon. Upendra and Sharda Prasad ji. According to this report it was found that allegations appearing in 'Pioneer' newspaper are not correct.

12.00 hrs.

SHRI PRAMOD MAHAJAN : I am not talking about pioneer newspaper. I want to know whether action was recommended or not on the basis of the allegations made?

SHRI I.K. GUJRAL : Mr. Deputy Speaker, Sir, there are two things in it. Long term standing committee had submitted the report two years ago. It was a very lengthy report. It was totally implemented. You might have noticed that prior to that the Vice President was not its Chairman. We revived this institution. The Vice President is its Chairman even today and will remain so in future also. Second thing is that

[English]

You have referred to those particular personal allegations. Those allegations will be looked into. I have before me a paper which can reveal that those two gentlemen are very honourable in public life and in Parliament. They have said that the allegations are incorrect.

WRITTEN ANSWERS TO QUESTIONS

Extension of National T.B. Control Programme

*305. SHRI CHANDRABHUSHAN SINGH : Will the PRIME MINISTER be pleased to state :

(a) the name of states which have been brought under the revised National T.B. control programme;

(b) details of the schemes being implemented under this programme;

(c) whether the Government of Uttar Pradesh has requested the Union Government to approve extension of Revised National T.B. Control Programme for all other districts of the State which are not covered under scheme as on date;

(d) if so, whether the Union Government have given its approval; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Under the World Bank funded TB Control Project, it is proposed to cover 102 districts in next 3 years under RNTCP in 15 States i.e. Andhra Pradesh, Assam, Bihar, Delhi, Gujarat, Karnataka, Himachal Pradesh, Kerala, Maharashtra, Manipur, Madhya Pradesh, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(b) In order to achieve a cure rate of 85% under the Revised National TB Control Programme, the Government is providing :

- (i) 100% requirements of Anti-TB drugs in patient wise box in Multi Blister combipacks.
- (ii) Additional funds for implementing DOTS (Directly Observed Treatment Short Course)
- (iii) Improved uninterrupted supply of drugs for better sputum examination.

(c) to (e) Yes, Sir. A request was received from the Governor of Uttar Pradesh for inclusion of 30 Short Course Chemotherapy districts of U.P. in the Revised National Tuberculosis Control Programme, Phase-III. The Revised National Tuberculosis Control Programme is being implemented in four districts of Uttar Pradesh covering a population of 96.4 lakhs. In addition the remaining 39 SCC districts of the State will be strengthened for subsequent introduction provided they are able to meet the appraisal criteria.

[Translation]

Hormone Disorder Related Diseases

*306. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware of the increasing number of diseases related to hormone disorder;

(b) if so, the details thereof;

(c) the steps taken for the diagnosis and treatment of the hormone disorder related diseases; and

(d) if so, the details thereof?